

**Form No. VII**

[ See Rule 70 ]

**APPELLATE TRIBUNAL FOR ELECTRICITY  
BENCH**

Appeal/Petition/ /NO. of 200\_\_\_\_\_ Appellant/Applicant

vs

Respondent/s

**AFFIDAVIT**

I, .....aged.....years, son/daughter/wife of .....  
.....(name and occupation of the deponent).....  
residing at (Full address) .....do hereby swear in the name of  
God/solemnly  
affirm and state as follows :

- Para. 1
- Para. 2
- Para. 3

.....  
.....  
.....

Contents of Paragraphs Nos. ....are within my personal knowledge and contents  
of Paragraphs Nos.....are based on information received by me which I believe the  
same to be true (state the source of information wherever possible and the grounds for belief,  
if any ).

.....  
.....

Place : Signature of the Deponent

Date : Name in Block Letters

No. of corrections on page nos.

Identified by : Before me

\* .....  
Sworn/solemnly affirmed before me on this the .....day of ...200.....

Signature

(Name and Designation of the  
Attesting Authority with Seal)

\*To add endorsement in Form No.  
when necessary